

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1841  
TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2019**

**IMPLEMENTATION OF 7TH PAY COMMISSION RECOMMENDATIONS  
FOR EMPANELMENT OF CGHS**

**1841. SHRI NATARAJAN P.R.:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Central Government is considering to implement the Seventh Pay Commission recommendations with regard to empanelment of CGHS which are empanelled under CS(MA)/ECHS Rules to the Central Government pensioners;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): At present, there is no such proposal. However, under Central Government Health Scheme (CGHS), provision for availing treatment at CS(MA)/ECHS empanelled hospitals by CGHS pensioner beneficiaries and their dependent eligible family members already exists. Instructions in this regard were issued vide Ministry of Health & Family Welfare's Office Memorandum No. S.11011/7/99/CGHS(P) dated the 27<sup>th</sup> April 2011.

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